

(b) if so, reasons thereof; and

(c) the action taken against the concerned staff?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):**

(a) No, Sir.

(b) No action required in view of (a) above.

(c) Instructions on the subject were reiterated in December, 1980 and trunk call ticket numbers are announced to the subscribers.

**Conversion of Telephone Exchanges into automatic exchanges in Haryana during 1981**

8911. **SHRI CHIRANJI LAL SHARMA:** Will the Minister of COMMUNICATIONS be pleased to state the names of Telephone Exchanges in Haryana to be converted into automatic Exchanges during 1981?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):** None, Sir.

**District Headquarters of Haryana lacking auto-exchange facilities**

8912. **SHRI CHIRANJI LAL SHARMA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) which are the district headquarters of Haryana where the Auto Exchange facility has not been installed so far; and

(b) by what time such facilities will be provided?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):**

(a) 2 out of 12, Kurukshetra and Narnaul.

(b) Due to limited availability of equipment it has not yet been possible to finalise any specific time bound plans so far.

**Accommodation shortage in Telephone Exchange Charkhi Dadri (Haryana)**

8913. **SHRI CHIRANJI LAL SHARMA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is acute accommodation shortage in Telephone Exchange etc. Charkhi Dadri (Haryana); and

(b) if so, the steps being taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):**

(a) and (b). The Departmental building did not have adequate accommodation for a retiring room for the staff which was provided in a rented accommodation nearby.

Construction of additional departmental accommodation has been planned. This is expected to be completed during current financial year.

**Timely Movement of Foodgrains**

8914. **DR. A.U. AZMI:** Will the Minister of AGRICULTURE be pleased to state whether planning for movement of foodgrains in time during the current season has been done in consultation with the Ministry of Railways?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION**

**(SHRI R. V. SWAMINATHAN):** The targets for procurement of wheat in various States for the current Rabi season have been communicated to the Ministry of Railways.

The movement of foodgrains by rail is a continuous process. Detailed monthly programme of movement of foodgrains by rail on Central Government account is being jointly drawn up by

the Food Corporation of India in consultation with the concerned Zonal Railways preceding the month during which the same is to be implemented. Close coordination is also maintained with the Ministry of Railways at the periodical Review meetings held in the Department of Food, wherein representatives of the Food Corporation of India and the concerned State Governments also participate.

**Maintenance of South Moti Bagh and Nanakpura Markets, New Delhi**

8915. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the administrative authority in the capital which is responsible for the day-to-day upkeep, maintenance and management of the South Moti Bagh and Nanakpura Markets in New Delhi;

(b) whether Government are aware that the underground portion of some of these shops is being used for residential purposes; if so, whether it is permissible;

(c) whether the public conveniences provided there are not properly cleaned, washed and are slushy thus posing a health hazards to the nearby colonies apart from causing ecological pollution; and

(d) what long-term measures Government proposes to take to eradicate this long-standing nuisance and thus afford the necessary relief to the residents nearby?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**Social Security Measure for Staff of Khadi and Village Industries Commission**

8916. SHRI VIJAY KUMAR YADAV: Will the Minister of

RURAL RECONSTRUCTION be pleased to state:

(a) whether the Khadi and Village Industries Commission has introduced any social security measures for its employees like Insurance cover, C.P.F. linked Insurance, etc;

(b) if not, the reasons therefor; and

(c) whether the KVIC propose to adopt similar measures being followed by the Government of India to its staff?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (c). The Khadi and Village Industries Commission has sent a proposal for extension of benefits of Deposit-linked Insurance Scheme applicable to Central Government servants to its employees, which is under consideration.

**Request for "Public Telephones" in Bhayandar**

8917. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Grampanchayat of Bhayandar (Dist. Thane), Maharashtra passed a resolution on 26th September, 1979 and requested the Bombay Telephone authorities to provide enough and 24 hour "Public Telephones" in Bhayandar;

(b) whether it is a fact that no public telephone has so far been provided;

(c) if so, the reasons for the non-installation of public telephones in Bhayandar, inspite of the assurances given to them by Telephone authorities that needful would be done; and

(d) the steps which Government propose to take to provide public telephones in Bhayandar without further delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.